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O.A. No 72/05

12.4.06

For applicant None.

For respondents Shri K.K. Shukla.

List revised. None appears for applicant.

List this case on 4.7.06 for orders/admission.

(KHEM KARAN)
Vice Chairman

s.a.

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Item No 1.

4/07/06

Applo. Shri R. C. Singh.

Respl. Shri K. K. Shukla.

M.P. No 848/05 has been filed by the applicant for dismissal of the original application ~~as~~ of the original application as withdrawn. Respondents counsel has no objection. Hence petition is dismissed as withdrawn. No costs.

Arvind
(C.P. K. Chatterji)

Member (A)

(M. Kandhaach)
Member (G)

O.R
Copy of order B
Prepared
B
9/7/06